

SL. No.14

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA No.984/2020, IA (IBC) 366/2022 in CP(IB) No.454/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Aayusiddhi Life Sciences Private Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Gondimalla Madhu Mohan &amp; 3 Others</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Aayusiddhi Life Sciences Private Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA No.984/2020, IA (IBC) 366/2022**

Matter is adjourned to 14.03.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**